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ITEM NO.2

COURT NO.12

SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRLMP.NO. 10247/2012 in CRIMINAL APPEAL NO(s). 1264 OF 2008

SUBHASH SINGH @ SUBHASH CHANDRA SINGH Appellant (s)

VERSUS

STATE OF BIHAR Respondent(s)

(With appln(s) for bail and office report)

Date: 09/07/2012 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN
HON'BLE MR. JUSTICE DIPAK MISRA

For Appellant(s) Mr. Nagendra Rai, Sr. Adv.
Mr. Shantanu Sagar, Adv.
Mr. Smarhar Singh, Adv.
Mr. Abhishek Kumar Singh, Adv.
Mr. Gopi Raman, Adv.
Mr. T. Mahipal, Adv.

For Respondent(s) Mr. Gopal Singh, Adv.
Mr. Chandan Kumar, Adv.

UPON hearing counsel the Court made the following
O R D E R

List for hearing on a non-miscellaneous day.

[SUMAN WADHWA]
COURT MASTER

[RENUKA SADANA]
COURT MASTER